

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3803
ANSWERED ON:18.02.2014
REGULATING PRICES OF PATENTED DRUGS
Pradhan Shri Amarnath

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government proposes to monitor/regulate/reduce the prices of patented drugs in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the reaction of the drugs industry in the regard and the likely impact of such a move on the prices of generic and locally produced drugs for domestic use and for export;
- (d) whether a Committee constituted by the Government to study the prices of patented drugs has submitted its report; and
- (e) if so, the findings of the said report and the action taken by the Government on the recommendations contained therein?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT KUMAR JENA)

(a) to (e) To address the issues of Price Negotiation mechanisms for patented drugs a Committee was setup. The Committee's report was put on the public domain for wider publicity for inviting comments from stakeholders. Observing the diverse opinion of different stakeholders received by the Government, an Inter-ministerial Committee of Joint Secretaries to look into the issues and to suggest ways and means to fix the prices of patented drugs in the country has been formed.